- (b) if so, the assessment of Government regarding the said gap;
- (c) whether Government has formulated a plan to encourage setting up of clusters for growing vegetables near towns so as to enhance vegetable supply in the country; and
 - (d) if so, the facts thereof and the details of proposed draft of the plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) and (b) The production of vegetables in the country has increased from 111.39 million tonnes in 2005-06 to 133.7 million tonnes in 2009-10. Accordingly, per capita availability of vegetables has increased from 279 gm per day to 317 gm per day over a period of 5 years. However, there are issues relating to enhancement of productivity, post harvest losses and improvement in quality of vegetables.

(c) and (d) Government has launched a new scheme on Vegetable Initiative for Urban Clusters during 2011-12 with an out lay of Rs.300 crore under the aegis of the Rashtriya Krishi Vikas Yojana. The Scheme envisages development of vegetable clusters for ensuring supply of good quality vegetables to one city or town in every State having a population of one million and above. In the case of States which do not have any city with one million populations such as in the North East and the State of Goa, the State Capital city or township having less than one million populations is covered.

The scheme covers all aspects relating to vegetable production, from production and supply of planting material to marketing upto the retail level along with support for conducting base line survey, formation of farmer groups, their linkage to aggregators/markets besides training and capacity building of vegetable growers in the identified clusters.

Dairy development

†1398. SHRI MEGHRAJ JAIN:

SHRI RAGHUNANDAN SHARMA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) the expenditure proposed to be incurred in the Eleventh Five Year Plan on dairy development activities in the country;
- (b) the percentage it amounts to in the total expenditure incurred on agricultural development activities;
 - (c) the details of funds earmarked, State-wise;
 - (d) whether it is a fact that the number of cattle stock is gradually decreasing; and

[†]Original notice of the question was received in Hindi.

(e) if so, the reasons therefor and the measure to be adopted by Government to encourage cattle owners?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI CHARAN DAS MAHANT): (a) The approved outlay for the Eleventh Five Year Plan for the Department of Animal Husbandry, Dairying and Fisheries for dairy development is Rs.580.00 crore, against which an expenditure of Rs. 380.60 crores has been incurred upto 31.03.2011.

(b) The percentage share of expenditure on dairy development as a proportion of the expenditure on agricultural development activities is as under:

Eleventh Five Year Plan Expenditure (as on 31.03.2011)

(Rs. in crore)

Agriculture	Dairy Development	Percentage
44477.18	380.60	0.86 %

- (c) There is no provision for State-wise earmarking of funds under the dairy development schemes of the Department of Animal Husbandry, Dairying and Fisheries. However a statement indicating funds released State-wise for Dairy Development schemes during the Eleventh Five Year Plan period upto 31.03.2011 is given in the Statement (See below).
- (d) No, Sir. The cattle population has increased from 185.18 million in 2003 (as per 17th Livestock Census) to 199.08 million in 2007 (as per 18th Livestock Census) with an annual growth rate of about 1.83%.
 - (e) Does not arise in view of (d) above

Statement

Funds released State-wise by Government of India under Dairy Development schemes during

Eleventh Five Year Plan upto 31.03.2011

(Rs in crore)

(a) States	Intensive Dairy	Strengthening	Assistance to	Dairy Venture	Delhi Milk	Grand Total						
	Development Programme (IDDP)	Infrastructure for Quality and Clean Milk Production (CMP)	Cooperatives (A to C)	Capital Fund/Dairy Entrepreneurship Development Scheme (DVCF/DEDS)	Scheme (DMS)							
							1	2	3	4	5	6
			Andhra Pradesh				9.05	1.50	0.00			10.54
Bihar	1.19	1.49	0.00			2.68						
Chhattisgarh	1.40	0.00	0.00			1.40						
Goa	1.71	1.02	0.00			2.72						
Gujarat	0.00	20.30	0.00			20.30						
Haryana	11.17	1.77	2.49			15.43						
Himachal Pradesh	7.40	0.97	0.00			8.37						
Jammu and Kashmir	0.00	1.35	0.00			1 . 35						
Jharkhand	1 . 52	0.00	0.00			1.52						

1	2	3	4	5	6	7
Karnataka	0.00	5.59	0.00			5.59
Kerala	13.79	12.87	0.00			26.66
M.P.	8.28	2.05	2.50			12.83
Maharashtra	2.00	6.40	0.10			8.50
Orissa	12.27	0.67	0.00			12.94
Punjab	15.57	8.43	15.60			39.60
Rajasthan	10.78	3.25	0.00			14.03
Tamil Nadu	2.96	8.89	3.10			14.95
U.P.	2.29	2.38	4.56			9.22
Uttarakhand	1.27	0.00	0.00			1.27
West Bengal	1.48	1.70	0.47			3 . 65
Arunachal Pradesh	0.00	0.00	0.00			0.00
Assam	6.00	0.00	4. 53			10.53
Manipur	0.00	0.07	0.00			0.07
Meghalaya	2.40	0.00	0.00			2.40
Mizoram	2.26	1.32	0.00			3.58
Nagaland	4.80	0.25	0.00			5.05

1	2	3	4	5	6	7
Sikkim	2.37	0.41	0.00			2.78
Tripura	0.11	0.00	0.00			0.11
A and N Islands	0.00	0.00	0.00			0.00
Chandigarh	0.00	0.00	0.00			0.00
Dadra and Nagar Haveli	0.00	0.00	0.00			0.00
Daman and Diu	0.00	0.00	0.00			0.00
Delhi	0.00	0.00	0.00			0.00
Lakshadweep	0.00	0.00	0.00			0.00
Puducherry	0.00	0.52	0.00			0.52
Others	0.60	0.00	0.00			0.60
Total (a)	122.66	83.20	33.35			239.21
(b) Funds released to NABARD BY GOI for Implementation of DVCF/ DEDS scheme	0.00	0	0	137.39		137.39
(c) Funds released to	000 DMS	0	0		4.00	4.00
GRAND TOTAL (a+b+c)	122.66	83.20	33.35	137.39	4.00	380.60

Note: (b) and (c) above State-wise release of fund not made by Government of India.